

Serial No. of Order	Date of Order	Order with Signature	Office note action (if any) taken on order
.....1.19.11.93		Put up on the date fixed. KN Vice-Chairman Member (Admn.)	Order No-2, Dt-19-11-93 A copy of Order along with the Notice may be sent to all O.P. by Regd. Post/A.D. Akhya 24/11/93 Unk 5.0.12/24.11.93
2 24/12/93		Counter if any, shall be filed by 31-12-93. Call on 8-2-94 for further orders. Member (A)	counter not filed. For further orders.
3 8-2-94		Counter if any, shall be filed by 30-3-94. Call on 24-94 for further orders. KN Vice-Chairman.	Akhya 7/2/94 Bench counter filed. copy not served. Akhya 30/3/94 Bench.
4. 4.4.94		Counter has been filed on behalf of the Opp. Parties as submitted by Mr. Pal. Copy be served by 5.4.94 and this matter may come up for hearing on 26.4.94 . Put up on the date fixed.	Counter filed. Copy not served. Copy not served Further orders.
5 6.12.95		Adjourned to 7.12.1995 at request. MEMBER (ADMINISTRATIVE)	Bench M 5/12/95 Free copy of order dt. 7.12.95 may be given to the counsel for both side.
6 7.12.95		None present for the petitioner. Respondents' counsel is present. Dismissed for default. MEMBER (ADMINISTRATIVE)	Unk S. 08.12.95 M 8/12 received Opp. order dt. 7.12.95 Adv for Res. 12-12-95